

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 673 OF 2001

SONALI MUKHERJEE

Appellant (s)

VERSUS

UNION OF INDIA

Respondent(s)

(With Office Report)

WITH CRL. APPEAL NO. 835-836 of 2002

(With Appln.(s) for exemption from filing O.T. and office report)

Date: 08/04/2009 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Appellant(s) Mr. T.N. Roy Choudhary, Sr.Adv.
Mr. Satyajeet Saha,adv.
Mrs V.D. Khanna,Adv.

Mr. R. Nedumaran, Adv.

For Respondent(s) Mr. R. Venkataramani, Sr. Adv.
Mr. S.J. Aristotle, Adv.
Mr. Prabu Ramasubramanian, Adv.
Mr. V.G. Pragasam,Adv.Mr. T.N. Roy Choudhary, Sr. Adv.
Mr. Satyajeet Saha,Adv.
Mrs V.D. Khanna, Adv.Mr. N. Natarajan, Sr. Adv.
Mr. V. Krishnamurthy, Sr. Adv.
Mr. V. Rama subramanium, Adv.
Mr. Prasanth P., Adv.
Mr. V. Vasudevan, adv.
Mr. T. Harish Kumar, Adv.UPON hearing counsel the Court made the following
ORDER

At joint request of learned counsel for the parties, the

matters are adjourned to 21st July, 2009.

(Ajay Kr. Jain) (Vinod Kulvi)
Court Master Court Master